

all necessary infrastructure to the University. Operational cost of the University is shared by all SAARC Member States.

(d) and (e) The University Grants Commission (UGC) Act, 1956 defines a University as follows: "University means a University established or incorporated by or under a Central Act, a Provincial Act or a State Act, and includes any such institution as may, in consultation with the University concerned, be recognized by the Commission in accordance with the regulations made in this behalf under this Act." The South Asian University has been established through an Act of Parliament, *viz.*, The South Asian University Act, 2008 (No. 8 of 2009), and therefore, falls squarely under the definition of University. Therefore, the question of South Asian University qualifying as a University as per UGC norms does not arise.

IIM University

1943. SHRI ANIL MADHAV DAVE :

SHRI BALAVANT *ALIAS* BAL APTE :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government proposes to set up an overarching institution such as an IIM University that would offer a Master of Business Administration degrees instead of Post Graduate Diploma in Management to all the students enrolled in all IIMs; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI) : (a) No, Sir.

(b) Does not arise.

Norms for setting up municipal schools

1944. SHRI PIYUSH GOYAL : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government is considering relaxing norms for setting up municipal schools;

(b) if so, the details thereof;

(c) if not, the reasons therefor;

(d) whether Government has conducted any survey to estimate the number of unrecognized private schools in the country;